

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 934 OF 2024**

IN THE MATTER OF:

Rajat Verma

... Applicant

Versus

Member Secretary, UPPCB & Ors.

... Respondents

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Filed By:



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Date:26.11.2024

Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 934 OF 2024

IN THE MATTER OF:

Rajat Verma

Applicant

versus

Member Secretary, UPPCB & Ors.

Respondents

**REPLY ON BEHALF OF RESPONDENT NO. 3 I.E CENTRAL
POLLUTION CONTROL BOARD (CPCB)**

MOST RESPECTFULLY SHOWETH:

1. That the Hon'ble National Green Tribunal ["NGT"] *vide* Order dated 03.09.2024 and notice dated 24.09.2024 impleaded the Central Pollution Control Board ["CPCB" / "Answering Respondent"] as Respondent No. 3. Thereby, the submissions are made in the succeeding paragraphs.
2. That at the outset, the Answering Respondent denies all claims, contentions, allegations and averments against it in the above Original Application ["OA"] which are contrary to anything stated or submitted in this reply. Nothing in the OA shall be deemed to have been accepted or admitted by the Answering Respondent for want of a specific denial save any averment which has been expressly admitted hereinafter.
3. That CPCB has been constituted under Section 3 of the Water (Prevention & Control of Pollution), Act 1974 ["Water Act"]. It performs functions under



the Water Act, Air (Prevention & Control of Pollution), Act 1981 ["Air Act"] and under The Environment (Protection) Act, 1986.

4. It is further submitted that the State Pollution Control Boards / Pollution Control Committees ["SPCBs/PCCs"] have been constituted in States / Union Territories under the Water Act and Air Act, to perform the functions and implement the provisions of these Acts in respect of territories under their territorial Jurisdiction.

5. It is respectfully submitted that, inventory of Grossly Polluting Industries (GPIs) operating in the River Ganga basin is provided by concerned SPCBs/PCC. Inspection of these GPIs are conducted on annual basis through joint teams of CPCB authorized Third Party Technical Institutes and concerned SPCBs/PCC. Inspection of tanneries located in the areas of Gajjupoorva, Sheetla Bazar, Moti Nagar, Saraiyya and Wazidpur of Jajmau as well as alleged 14 tanneries were carried out during annual inspections 2024 through technical institutes namely, Central Leather Research Institute (CLRI), Harcourt Butler Technical University (HBTU) and Motilal Nehru National Institute of Technology (MNNIT). The status of these industries based on inspections is as follows:

A. Status of alleged 14 tannery units

- i. That with respect to the allegation regarding operation of industries, illegally, this answering respondent respectfully submits that all the alleged 14 industries mentioned in the application namely Jamaal Industries (Jungle Tannery), Pahlwan Tannery, Gajala Tannery, Seema Tannery, Supreme Tannery, Merit Tannery, Shalimar Tannery, Saba Export, Upper India Tannery, Globe Tannery, Sunrise Tannery, Commercial Tannery, New Era Tannery and Star Tannery were found to have obtained valid consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 from the



Uttar Pradesh Pollution Control Board (“UPPCB”) as per inspections carried out by CPCB, authorized Third Party technical institutes during April -June, 2024.

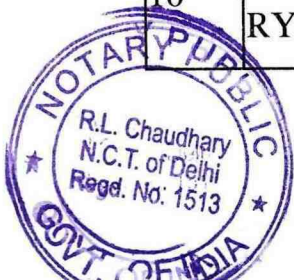
- ii. That the applicant has alleged in the letter petition about the operation of tanneries for the entire 30-day period in a month rather than complying with the government orders. In this regard, this answering respondent respectfully submits that all the alleged 14 tanneries were found operating in phased manner as per the UPPCB roster during the inspections carried out by CPCB authorized third party technical institutes during the period April - June, 2024.



Table 1: Details of industrial inspections

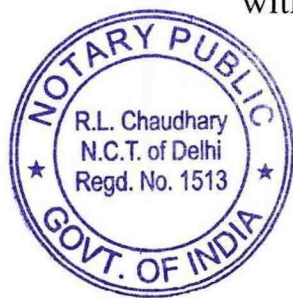
S.No.	Name & Address of Unit	Date of Inspection	Operational Status	Initial Compliance Status By SPCBs	Roster Verification by TPI
1	GLOBE TANNER S, 52A, 150 FT. ROAD, JAJMAU	07-06-2024	Operational	Complying	Operations allowed between 1-15
2	JAMAL IND, 7/2, GAJJUPURWA, JAJMAU	23-05-2024	Operational	Complying	Operations allowed between 16-31
3	MERIT LEATHER PROD., 91 A, WAJIDPUR, JAJMAU	05-04-2024	Non-operational	Temporary Closed	Operations allowed between 1-15

4	NEW ERA TANNING CENTRE 105 /100 GAJJU PURWA JAJMAU	16-04-2024	Operational	Complying	Operations allowed between 16-31
5	GAJALA TANNERY (RAZZAK TANNERY) 189/172 , DARGHA SARIF ROAD , JAJMAU	23-04-2024	Operational	Complying	Operations allowed between 16-31
6	SABA EXPORT , 104/90A(28C) , SANJAY NAGAR , JAJMAU	15-04-2024	Operational	Complying	Operations allowed between 1-15
7	SEEMA TANNING IND. PVT. LTD . , 104/90 A(16) , WAJIDPUR , JAJMAU	09-04-2024	Non-operational	Temporary Closed	Operations allowed between 1-15
8	SHALIMAR LEATHER INDUSTRIES 74 A 150 JAJMAU	08-05-2024	Operational	Complying	Operations allowed between 1-15
9	STAR TANNERY , 19 , RAMRAI SARAI , JAJMAU	26-04-2024	Operational	Complying	Operations allowed between 16-31
10	SUNRISE TANNERY , 72 A150 FT.	06-05-2024	Operational	Non-complying	Operations allowed



	ROAD , JAJMAU , KANPUR				between 1-15
11	SUPREME TANN ING IND. , 104/90 ,A-7 , 150 FT. RO AD , JAJMAU	08-04-2024	Operational	Complying	Operations allowed between 1-15
12	UPPER INDIA PV T.LTD. , 38/32 , JA JMAU	27-04-2024	Operational	Complying	Operations allowed between 16-31
13	PAHALWAN TA NNERY(UNIT-2), GAJJUPURWA, JAJMAU	24-05-2024	Operational	Complying	Operations allowed between 16-31
14	COMMERCIAL TANNERS, 94/80, DARGH SARIF ROAD , JAJMAU	25-06-2024	Non-operati onal	Temporary Closed	Operations allowed between 16-31

- iii. During annual inspections 2024, out of the 14 alleged tanneries, 11 tanneries were found operational and 03 tanneries were reported as temporary closed. From 11 operational tanneries, 10 tanneries were found complying and 01 was non-complying. The inspection reports of the industries were forwarded to UPPCB for taking necessary actions. UPPCB has issued directions to remain closed to three temporary closed units and action taken report with respect to non-complying unit is not yet shared with CPCB.



B. Status regarding the allegation of illegal operations of tanneries in five areas

- i. The applicant has alleged that the tanneries in Gajjupoorva, Sheetla Bazar, Moti Nagar, Saraiyya, Wazidpur of Jajmau are openly discharging polluted water in the drains. As per the latest inventory provided by the UPPCB, total 127 no. of tanneries are located in above mentioned areas in Kanpur district. Inspection of these 127 industries was carried out by CPCB authorized third party technical institute in April – June, 2024 and out of these inspected 127 tanneries, 86 were found operational and 41 tanneries were non-operational. Out of these 86 operational tanneries, 69 tanneries were found complying, 16 tanneries were found non-complying and 01 tannery was found temporary closed. UPPCB issued show cause notice u/s 33 A of Water (Prevention and Control of Pollution), Act 1974 to 09 non-complying tanneries and letter to 01 temporary closed tannery unit. The action taken report of the remaining 07 non-complying units is awaited from UPPCB. The area wise operational and compliance status of these 127 tanneries located in Gajjupoorva, Sheetla Bazar, Moti Nagar, and Wazidpur of Jajmau is tabulated in Table 2 below:



Table 2: Area-wise (location) segregation of tanneries

Operational/compliance status	Wazidpur	Gajjupurva	Sheetala Bazar	Moti nagar
Total no. of tanneries	61	44	20	2
Operational tanneries	44	30	10	2
Non-operational	17	14	10	0
Complying	33	26	10	-
Non-complying	10	04	0	02
Temporary closed	01	0	0	0

6. Status of drains

- i. That CPCB officials from Regional Directorate (RD), Lucknow have been carrying out monitoring of the drains located in alleged areas of Kanpur on regular basis. As per the monitoring data of year 2024, the alleged 3 drains namely Sheetala Bazar, Budhiya ghat and Wazidpur were found tapped. The wastewater (mixed i.e. industrial and sewage) flowing in the Sheetala Bazar and Wazidpur drains is treated in Sewage Treatment Plant (STP) Jajmau and wastewater flowing in Budhiya ghat drain is treated in Common Effluent Treatment Plant (CETP) Jajmau. Status of tapping, overflow and quality of these drains is tabulated at Table 3 below:



Table 3: Details of drain monitoring from the duration of January 2024 to July 2024

S.no.	Date of monitoring	Name of drain	Tapped/untapped	Overflow/Seepage	Quality of drain	Remarks
1.	January'24 (29.01.2024)	Sheetala bazar drain, Kanpur	Tapped	Seepage	-	-
	February'24 (19.02.2024)		Tapped	No	-	-
	March'24 (04.03.2024)		Untapped during visit	-	BOD-412 mg/l, COD-906 mg/l, Total Cr-28.1 mg/l	Tapping provision broken. Flow could not be measured due to site condition.
	April'24 1.(08.04.2024) 2.(22.04.2024)		1.Tapped 2.Tapped	1. Seepage 2. Overflow	2. BOD-572 mg/l, COD-1091 mg/l,	Flow could not measured due to zig zag path and meagre flow



					6.892 mg/l	
	May'24 1.(15.05.2024) 2.(27.05.2024)		1. Tapped 2. Tapped	No	-	Drain was found tapped
	June'24 (24.06.2024)		Tapped	No	-	Drain was found tapped.
	July'24 1.(15.07.2024) 2.(29.07.2024)		1. Tapped 2. Tapped	No	-	River Ganga was flowing over the drain so tapping condition could not be verified.
	September'24 (09.09.2024)		Tapped (Backflow of River Ganga)			R. Ganga was flowing over the drain so that tapping condition could not be verified.
2.	January'24 (29.01.2024)	Budhiya Ghat drain, Kanpur	Tapped	No	-	Tapped and dry
	February'24 (19.02.2024)		Tapped	No	-	
	March'24 (04.03.2024)		Tapped	No	-	



April'24 1.(08.04.2024) 2.(22.04.2024)	1&2 Tapped	No	-	Blue coloured waste water observed
May'24 1.(15.05.2024) 2.(27.05.2024)	1&2 Tapped	1&2 Seepage	-	1. Drain was found tapped. However minor seepage observed. 2. Drain was tapped
June'24 (24.06.2024)	Tapped	Overflow	BOD- 920 mg/l, COD- 2888 mg/l	-
July'24 1.(15.07.2024) 2.(29.07.2024)	1. Tapped 2. Tapped	2. Overflow	BOD- 863 mg/l, COD- 1927 mg/l	1. River Ganga was flowing over the drain so that tapping condition could not be verified. 2. Overflow observed, flow could



	September'24 (09.09.2024)		Tapped (Backflow of River Ganga)			not be measured due to adverse site condition R. Ganga was flowing over the drain so that tapping condition could not be verified.
3.	January'24 (29.01.2024)	Wazidpur drain, Kanpur	Tapped	-	-	-
	February'24 (19.02.2024)		Tapped	-	-	-
	March'24 (04.03.2024)		Tapped	-	-	-
	April'24 1.(08.04.2024) 2.(22.04.2024)		1. Tapped 2. Tapped	2. Seepage	-	2. Flow could not be measured
	May'24 1.(15.05.2024) 2.(27.05.2024)		1. Tapped 2. Tapped	-	-	-
	June'24 (24.06.2024)		Tapped	-	-	-



July'24 1.(15.07.2024) 2.(29.07.2024)	1. Tapped - 2. Tapped	-	-	-
September' 24 (09.09.2024)	Tapped	-	-	-

7. During 2024 till September, 11 rounds of monitoring were completed by CPCB Regional Directorate, Lucknow. Though, as evident from above Table no. 3, all three drains namely Sheetala Bazar, Budhiya ghat and Wazidpur were tapped. However, on two occasions (04.03.2024 and 22.04.2024) Sheetala bazar drain was found untapped and overflow was observed. Therefore, the samples of the drain were collected which showed BOD and COD in the range of 412 mg/l to 572mg/l and 906 mg/l to 1091 mg/l, respectively and the analysis results indicate that the drain carries industrial effluent along with sewage from the Jajmau industrial area.

Similarly, Budhiya ghat drain was found tapped however on two occasions (24.06.2024 and 29.07.2024) overflow was observed. Samples of the drain were collected which showed BOD and COD in the range of 863 mg/l to 920 mg/l and 1927 mg/l to 2888 mg/l, respectively and the analysis results indicate that the drain carries industrial effluent along with sewage from the Jajmau industrial area.

The Wazidpur drain was found tapped during all the monitoring carried out by the CPCB RD Lucknow officials.

Action taken by CPCB regarding industrial pollution in drains of Kanpur:

- i. That CPCB issued letter dated 17.09.2024 to UPPCB regarding pollution in drains discharging into rivers Ganga & Pandu in Kanpur-Unnao region. In the said letter, it was mentioned that the UPPCB shall



carry out pollution source mapping in order to identify the sources of pollution in the identified drains and direct the concerned authorities to ensure the repairing of broken/damaged/temporary tapping provisions of the drains as well as take immediate action to prevent pollution in river Ganga in the stretch from Bithoor to Fatehpur. Copy of the letter dated 17.09.2024 from CPCB to UPPCB is annexed herewith as **Annexure-I**.

- ii. That CPCB had earlier issued direction dated 22.02.2022 to Uttar Pradesh Jal Nigam (Rural and Urban) under Section 5 of the Environment Protection Act 1986 for adequate tapping of drains, functioning of STPs and pumping stations with a copy to UPPCB wherein, it was mentioned to carry out the mapping of the origin, confluence, catchment area, flow and water quality of tributaries/rivulets and drains. Vide the said direction, UPPCB was also directed to identify the potential source of pollution, to prepare an action plan for the management of wastewater discharged from drains, rivulets etc. Copy of the direction dated 22.02.2022 issued by CPCB to the UPPCB is annexed herewith as **Annexure-II**.
- iii. That CPCB also issued DO letter dated 22.08.2022 to the District Magistrate, Kanpur to deliberate upon the issues related with sewage management and industrial pollution with the concerned state agencies. Copy of the DO letter dated 22.08.2022 is annexed herewith as **Annexure-III**.
- iv. That CPCB issued directions dated 02.07.2024 to UPPCB under Section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 regarding discharge of industrial effluent in drains of Kanpur wherein it was mentioned to effectively control all polluting sources, to ensure immediate repair of broken/damaged/temporary tapping



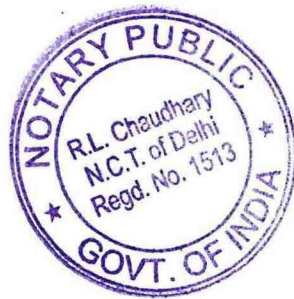
provisions at drains and sewage pumping stations, set up surveillance squad and to take coercive action, as deemed fit, including levying of environmental compensation against the industries discharging untreated effluent. Copy of direction dated 02.07.2024 from CPCB to UPPCB is annexed herewith as **Annexure-IV**.

8. That the Answering Respondent craves the leave of this Hon'ble Tribunal to file additional reply, in future, if required.
9. That, in the light of the above submissions, it is respectfully submitted that the Answering Respondent shall abide by any order(s) and / or direction(s) passed by the Hon'ble Tribunal in the instant case.

Ajit Kumar Vidyarthi
(A.K. Vidyarthi)

Scientist 'F'

Central Pollution Control Board



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 934 OF 2024**

IN THE MATTER OF:

Rajat Verma

Applicant

versus

Member Secretary, UPPCB & Ors.

Respondents

AFFIDAVIT

I, A.K. Vidyarthi, working as Scientist 'F' in Central Pollution Control Board, having office at Parivesh Bhawan, East Arjun Nagar, Delhi- 110032, do hereby solemnly affirm and declare as under:

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



Ajit Kumar Vidyarthi

DEPONENT

ए. के. विद्यार्थी / A. K. Vidyarthi
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env. Forest & Climate Change, Govt. of India
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

26 NOV 2024

Verified at New Delhi on _____ day of _____ 2024 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Ajit Kumar Vidyarthi

DEPONENT

ए. के. विद्यार्थी / A. K. Vidyarthi
 वैज्ञानिक 'एफ' / Scientist 'F'
 केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Central Pollution Control Board
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार
 Mo Env. Forest & Climate Change, Govt. of India
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032



ATTESTED

 NOTARY PUBLIC
 GOVT. OF INDIA

26 NOV 2024



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Annexure-I

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

F. No. PJ-14014(12)/5/2021-WQM-II-HO-CPCB-HO

Date: 17/09/2024

To,

The Member Secretary,
Uttar Pradesh Pollution Control Board,
Building No. TC-12 V, Vibhuti Khand,
Gomti Nagar, Lucknow - 226010,
Uttar Pradesh

Sub: Pollution in drains discharging into rivers Ganga & Pandu in Kanpur-Unnao region

Ref:

1. Letters dated 06/12/2021, 02/11/2022, 25/11/2022, 19/12/2022, 07/03/2023, 20/03/2023, 05/04/2023, 12/05/2023, 27/06/2023, 16/08/2023, 19/09/2023, 13/10/2023 and 01/01/2024 to Uttar Pradesh Pollution Control Board (UPPCB) regarding pollution in drains discharging into rivers Ganga & Pandu in Kanpur-Unnao region.
2. Direction dated 22/02/2022 to Uttar Pradesh Jal Nigam (Rural and Urban) u/s 5 of E (P) Act, 1986 for adequate tapping of drains, functioning of STPs and pumping stations with a copy to UPPCB.
3. DO letter dated 22/08/2022 to District Magistrate, Kanpur with a copy to UPPCB to deliberate upon the issues related with sewage management and industrial pollution with the concerned state agencies and to prepare a time-bound action plan.
4. Direction dated 02/07/2024 to UPPCB u/s 18 (1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 regarding discharge of industrial effluent in drains of Kanpur.

Sir,

Central Pollution Control Board (CPCB) along with Uttar Pradesh Pollution Control Board (UPPCB) carried out monitoring of rivers (Ganga-8 and Pandu-1) and 29 drains (Kanpur-27 and Unnao-02) in Kanpur-Unnao region on 15/05/2024, 27/05/2024, 24/06/2024, 15/07/2024 & 29/07/2024. Based on the monitoring data of rivers and drains (data attached as Annexure-I), following observations are made:

- Out of 29 drains monitored in Kanpur (27) and Unnao (2), 20 drains have gradient towards river Ganga (18 in Kanpur and 2 in Unnao) and 9 drains have gradient towards river Pandu.
- In Kanpur, out of 18 drains discharging wastewater into river Ganga, 11 drains were tapped. Out of 11 tapped drains, 6 drains were found dry or had backflow from the River Ganga and overflow was observed in 5 drains namely Budhiya Ghat drain, Parmath drain, Permiya drain, Bhagwat Das Ghat drain and Sisamau drain.
 - High colour (400 Hazen) was observed in Dabka drain on 15/05/2024.
 - In Budhiya Ghat drain, high colour (400 Hazen), BOD (920 mg/L) & COD (2888 mg/L) were observed on 24/06/2024 and low pH (5), high BOD (863 mg/L) & COD (1927 mg/L) were observed on 29/07/2024.

Contd.

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

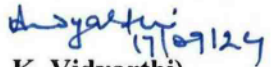
- In Unnao, out of 2 drains discharging wastewater into river Ganga, significantly high colour (250 Hazen) and COD (683 mg/L) were observed in City Jail drain. The City Jail drain passes through the industrial areas of Magarwara and Banthar and also receives treated effluent from CETP Banthar.
- Out of 9 drains discharging into river Pandu in Kanpur, 6 drains were tapped. Out of 6 tapped drains, overflow was observed in all 6 drains namely COD drain, Ratanpur drain, Panki drain, ICI drain, Ganda drain and Halwakhanda drain.
 - In Shiv Nagar-Pipauri drain, high colour was observed on 15/05/2024 (800 Hazen) & 24/06/2024 (300 Hazen) and high BOD (288 mg/L) & COD (761 mg/L) were observed on 24/06/2024.
- Water quality of river Ganga, from Bithoor to Fatehpur, was meeting the primary criteria for bathing w.r.t. DO at all monitoring locations on all the occasions. In terms of BOD and fecal coliform, river was not meeting the primary criteria for bathing at all the monitoring locations. Moreover, water quality of River Ganga was not meeting the primary criteria for bathing w.r.t. pH at all monitoring locations except at Barrage d/s, Kanpur and Chandan Ghat, Jajmau. The pH exceeded the primary criteria for bathing on six out of forty numbers of monitoring (exceedance - ~15%; monitoring rounds - five) carried out at eight locations on river Ganga.

To control pollution in drains discharging into river Ganga & Pandu in Kanpur-Unnao region and to maintain the water quality of river Ganga at Kanpur, you are requested to take action against polluting activities in drains of Kanpur & Unnao. Following necessary actions are required to be taken immediately:

- UPPCB shall carry out pollution source mapping to identify the sources of pollution in the identified drains and take appropriate action against the polluting sources.
- UPPCB shall direct the concerned authorities to ensure that drains with broken/damaged/temporary tapping provisions are repaired immediately. Sewage pumping stations must be operated regularly so that no wastewater is discharged through tapped drains.
- UPPCB shall take immediate necessary action to effectively control all polluting sources responsible for pollution in river Ganga in the stretch from Bithoor to Fatehpur.

You are, therefore, requested to look into the matter and direct the concerned officials to ensure implementation of necessary measures. Action taken report may kindly be provided to CPCB within 15 days of issuance of this letter.

Yours faithfully,


 (A. K. Vidyarthi)
 Director & DH, WQM-II

Encl.: As above

Copy to:

1. **Executive Director (Technical),** : For kind information and
National Mission for Clean Ganga (MoWR, RD & GR), necessary action, please.
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi - 110002
2. **Project Director,** : For kind information and
State Mission for Clean Ganga – Uttar Pradesh, necessary action, please.
Plot No. 18, Sector 07, Gomti Nagar Extension,
Lucknow - 226 010, Uttar Pradesh
3. **Joint Managing Director (Ganga),** : For kind information and
Uttar Pradesh Jal Nigam, necessary action, please.
6, Rana Pratap Marg
Lucknow – 226001, Uttar Pradesh
4. **District Magistrate,** : For kind information and
Collector Mansion Road, Kanpur Nagar, necessary action, please.
Kanpur, Uttar Pradesh 208001
5. **Regional Director,** : For kind information and
Regional Directorate (North), follow up, please.
Central Pollution Control Board,
PICUP Bhawan, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh
6. **Regional Officer (Kanpur),** : For kind information and
Uttar Pradesh Pollution Control Board, necessary action, please.
5243, Avas Vikas, Phase-III, Sadbhavna Nagar,
Kalyanpur, Kanpur – 208017, Uttar Pradesh

A. K. Vidyarthi
7/29/24
(A. K. Vidyarthi)



Speed Post / E-mail

F. No. PJ-14099/36/2021-WQM-II-HO-CPCB-HO (Magh Mela-2022)

Dated: 22.02.2022

To,

1. Managing Director,
Uttar Pradesh Jal Nigam (Urban),
6, Rana Pratap Marg,
Lucknow - 226001, Uttar Pradesh

2. Managing Director,
Uttar Pradesh Jal Nigam (Rural),
6, Rana Pratap Marg,
Lucknow - 226001, Uttar Pradesh

**DIRECTION UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT, 1986
REGARDING YELLOW COLOR IN RIVER GANGA**

WHEREAS, the Ministry of Environment & Forests, Govt. of India, vide notification S.O.157 (E) of 27.02.1996 has delegated powers vested under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) to the Chairman, Central Pollution Control Board (CPCB), to issue direction to any industry, Municipal Corporation, Municipal Council, Cantonment Board or to any local or other Authority for the violation of emission and effluent standards notified under the Environment (Protection) Rules, 1986; and

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries, Common Effluent Treatment Plants (CETPs) and Sewage Treatment Plants (STPs) under the Environment (Protection) Act, 1986 and the rules framed there under; and

WHEREAS, amongst others, under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Boards (SPCBs)/Pollution Control Committees, constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to plan a comprehensive programme for the prevention, control and abatement of pollution of stream and wells in the State/UT and to secure the execution thereof; and

WHEREAS, CPCB in consultation with state agencies namely Uttar Pradesh Pollution Control Board (UPPCB) and State Mission for Clean Ganga (SMCG) has inventoried 153 drains discharging into river Ganga in Kanpur to Varanasi stretch (Annexure-I). Out of 153 drains discharging into river Ganga in Kanpur-Varanasi stretch, 100 drains are untapped; and

WHEREAS, CPCB has inventoried 16 tributaries/rivulets discharging into river Ganga in upstream Kanpur to Varanasi stretch (Annexure-I); and

WHEREAS, Central Pollution Control Board (CPCB) along with UPPCB carry out weekly monitoring of rivers at nine locations (Ganga-08 and Pandu-01) and 25 drains (Kanpur-23 and Unnao-02) in Kanpur-Fatehpur stretch from Oct 05, 2021. During weekly monitoring carried out on Jan 04th, 2022 and Jan 11th, 2022 (analysis data enclosed as Annexure-II) following observations were made:

1. Out of 25 drains monitored, 19 drains have gradient towards river Ganga (17 in Kanpur and 02 in Unnao) and 06 drains have gradient towards river Pandu (06 in Kanpur).
2. In Kanpur, 17 drains discharging wastewater into river Ganga out of which 13 drains were tapped and 04 were untapped. Out of 13 tapped drains, 08 drains were found dry and overflow was observed in 04 tapped drains namely Air Force drain, Dabka drain, Budhiya Ghat drain and Permiya drain. Wastewater discharged from Kanpur into river Ganga through drains was 47.1 MLD on Jan 04th, 2022 & 115.7 MLD on Jan 11th, 2022.
3. High levels of BOD, COD, Total Chromium and Color were observed in effluent in Sheetla Bazar drain (BOD-626 mg/l, COD-1394 mg/l, Colour-150 Hazen and Total Cr-13.93 mg/l), Budhiya Ghat drain (BOD-497 mg/l, COD-866 mg/l, Colour-300 Hazen, Total Cr-4.1 mg/l) and Rooma drain (BOD-562 mg/l, COD-2144 mg/l and Total Cr-3.42 mg/l) which indicate discharge of untreated wastewater from tannery and textile units located in Jajmau and Rooma industrial clusters of Kanpur.
4. Out of 06 drains having gradient towards river Pandu, 03 drains were tapped. Out of three tapped drains, overflow was observed in 02 drains namely Halwakhanda and COD. Wastewater discharged from Kanpur into river Pandu through drains was 143.2 MLD on Jan 04th, 2022 & 245.1 MLD on Jan 11th, 2022. In drains discharging effluent into river Pandu, BOD varied as 31.5-267 mg/l, COD as 71.5-412 mg/l, Color as 30-125 Hazen and Total Chromium as < 0.2 - 0.3 mg/l.
5. Discharge from tapped drains indicates that sewage pumping stations are not operating properly and also wastewater is discharged in these drains from some other sources including illegal industrial units which is beyond the capacity of pumping stations.
6. Water quality of river Ganga and Pandu was observed as under:
 - a. Water quality of river Ganga was meeting the primary water quality criteria for bathing w.r.t. Dissolved Oxygen at all eight monitoring locations in the stretch from Bithoor to Fatehpur. However, in terms of pH, BOD & Faecal Coliform, the water quality of River Ganga was not meeting bathing water quality criteria at all monitoring locations.
 - b. During river monitoring carried out on 04.01.2022, high BOD-31.5 mg/l and Color-30 Hazen were observed in river Ganga at Shuklaganj, downstream of Kanpur.

- c. In river Ganga at Dhondiya Khera before confluence of river Pandu, pH ranged as 8.6-8.79, DO as 9-9.8 mg/l, BOD as 4.0-7.7 mg/l and Colour as 10-20 Hazen.
- d. In river Ganga at Lahangi Village after confluence with river Pandu, pH ranged as 8.48-8.71, DO as 8.8-10.5 mg/l, BOD as 3.48-8.24 mg/l and Colour as 15-20 Hazen.
- e. In river Pandu at Buxar Bridge before confluence to river Ganga, pH ranged as 7.81-8.06, DO as 4-4.4 mg/l, BOD as 4.9-8.4 mg/l and Colour as 20 Hazen.

AND WHEREAS, Magh Mela, an important yearly ritual held on the bank of river Ganga at Prayagraj which involves the holy dips (bathings) in to river Ganga which is held from Jan 14, 2022 and will continue till Mar 01, 2022; and

WHEREAS, appearance of slightly yellowish colored water in River Ganga at Nagwa Ghat, Varanasi in Uttar Pradesh was reported in various local newspapers on Feb 12th & 13th 2022; and

WHEREAS, Uttar Pradesh Pollution Control Board (UPPCB) carried out water quality monitoring of river Ganga in the stretch of Mirzapur to Varanasi on Feb 12th & 13th, 2022 and following observations were made:

- a. In the stretch of river Ganga from Vindhyachal to Chhota Mirzapur in Mirzapur (Uttar Pradesh), DO in river Ganga ranged as 12.9-13.7 mg/l, pH as 8.77-8.92 and Colour as 15 Hazen.
- b. In the stretch of river Ganga from Assi Ghat to Raj Ghat in Varanasi (Uttar Pradesh), DO in river Ganga ranged as 11.6-13.7 mg/l, pH as 8.55-8.92 and Colour as 15 Hazen.
- c. All 07 STPs in Varanasi were found operational.
- d. Drains (cis and trans) discharging into river Ganga were physically verified and out of cis-drains, Nagwa drain, Nakkha drain and Raj Ghat outfall were found partially tapped and other 19 drains were found completely tapped. Five trans-drains meeting river Ganga from Ramnagar were found completely tapped.
- e. No smell was observed in river Ganga and higher colour was observed in river water in comparison to earlier days, which prevailed from U/s Mirzapur (Vindhyachal).

AND WHEREAS, field survey and water quality monitoring was also carried out by teams of CPCB authorized technical institutes, namely Motilal Nehru National Institute of Technology (MNNIT), Allahabad and Harcourt Butler Technical University (HBTU), Kanpur from Kanpur till Prayagraj and following observations were made:

River Ganga

- a. Yellowish color was observed at Rosoolabad Ghat in Prayagraj and its upstream for about 40-50 km till Dalmau Ghat in Raebareli.
- b. Water quality in terms of color improved/ was observed normal in upstream stretches from Dalmau Ghat in Raebareli.
- c. Colour and DO at Rasoolabad Ghat, Prayagraj were found as 30 Hazen and 8.77 mg/l, respectively.
- d. Colour and DO at Sandeepan Ghat, Kaushambi were found as 25 Hazen and 7.73 mg/l, respectively.
- e. Colour and DO at Kada Dham Ghat, Kaushambi were found as 40 Hazen and 8.3 mg/l, respectively.
- f. Colour and DO at Dalmau Ghat, Raebareli were found as 20 Hazen and 8.2 mg/l, respectively.
- g. On Feb 14, 2022, the colour of samples collected from river confluence, upstream of river Pandu and Nawabganj (upstream Prayagraj) was found light yellowish and hazy in appearance.

River Pandu

- a. At the entry of the Kanpur city, the colour of river Pandu was observed sandy with slow and low flow.
- b. At Delhi Harwrah railway bridge, considerable flow and very light brown colour was observed in river Pandu with a smell of sewerage.
- c. After confluence of COD Nala, black colour and highly foul smell was observed in river Pandu and overall flow appeared higher than the upstream point.

AND WHEREAS, CPCB carried out water quality monitoring of river Ganga in the stretch of Kanpur-Varanasi on Feb 13th & 14th, 2022 and following observations were made:

- a. In river Ganga before confluence of river Pandu at Dhondiya Khera, Fatehpur, pH was 8.72, Temperature-17^o C, DO-8.9 mg/l and Colour-10 Hazen.
- b. In river Ganga after confluence with river Pandu at Lahangi Village, Fatehpur pH was 8.5, Temperature-17^o C, DO-7.9 mg/l and Colour-15 Hazen.
- c. Yellowish colour in river Ganga was observed at Kuresar Ghat, Prayagraj; Chunar downstream, Mirzapur; Ramnagar upstream Varanasi; Dashawamedh Ghat and Malviya Bridge, Varanasi and at these locations DO ranged 8.5-10.2 mg/l and pH ranged 7.5-8.82.

AND WHEREAS, such an incidence of color river water was also reported in the month of May'2021 and beginning of June'2021 in River Ganga in the stretch of Prayagraj to Varanasi-Ghazipur in Uttar Pradesh, which was gradually washed-out; and

WHEREAS, one of the probable causes of the appearance of colour river water (yellow/green), with high DO level could be due to episodic event of phytoplanktonic algal bloom belonging to family Chlorophyceae /xanthophyceae or diatoms. Algal blooms are generally caused by nutrient enrichment (particularly of phosphorus and nitrogen) that may happen when drains/lower order tributaries discharge their contents as well as when untreated or partially treated wastewaters from septic systems and sewage treatment plants find its way into the river system, thereby, adding the organic pollution load. This may result in eutrophication leading to excessive growth of phytoplankton that have high density of pigmented cells, thereby, imparting colors such as green, bright-green, yellowish-green. The organic matter becomes food for phytoplankton that decompose it using up the dissolved oxygen in the water. Algal blooms may generate foul tastes and odors in source and drinking waters and make bathing areas unappealing; and

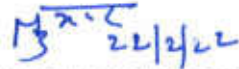
It is evident that discharge of untreated sewage and wastewater from drains and tributaries/rivulets has potential to cause incident of colour in river water, which may be due to algal blooms.

NOW, THEREFORE, in view of above referred observation & resolution and in exercise of the power conferred under section 5 of the Environment (Protection) Act, 1986, you are here by directed to take appropriate measures for compliance of following measures in a time bound manner with immediate effect:

1. Uttar Pradesh Jal Nigam shall update inventory of tributaries/rivulets and drains discharging into river Ganga in Kanpur-Varanasi stretch and also carry out the mapping of the origin, confluence, catchment area, flow and water quality of these tributaries/rivulets and drains.
2. Uttar Pradesh Jal Nigam shall identify the potential polluting sources (such as villages, towns and industries) contributing to drains discharging into river Ganga in Kanpur-Varanasi stretch.
3. Uttar Pradesh Jal Nigam shall also prepare an action plan for management of wastewater discharged from drains/rivulets to control & abate pollution load discharged by drains/rivulets into river Ganga. The Action plan may not only include interception and diversion for treatment of sewage through sewage treatment plants but should also include a short term solution viz. low-cost, decentralized wastewater treatment systems such as oxidation ponds, constructed wetlands or combination of both to be developed for in-situ treatment of drains/lower-order tributaries. Biodiversity parks could also be constructed in the floodplains as an intervention measure which may be commissioned in a duration of 06-12 months. The action plan of Varuna and Assi rivers approved by Hon'ble NGT in matter of Mr. Saurabh Tiwari Vs. Union of India & Ors. in O. A. No. 128/2021 may also be referred. The action plan shall be submitted to CPCB within 30 days.

4. Uttar Pradesh Jal Nigam shall ensure proper functioning of sewage pumping stations so that no wastewater is discharged through tapped drains.
5. Uttar Pradesh Jal Nigam along with concerned state agencies and district administration shall constitute a team and identify industrial units disposing coloured and untreated/ partially treated effluent into river Ganga through adjoining drains/rivulets/tributaries which affect the water quality of river Ganga in Kanpur-Varanasi stretch.

Uttar Pradesh Jal Nigam shall acknowledge the receipt of direction and submit reply to this office within 15 days from the date of this notice failing which suitable action as deemed fit under provision of the Environment (Protection) Act, 1986 shall be taken without any further notice.


(TANMAY KUMAR)
CHAIRMAN

Copy to:

1. **Director General,**
National Mission for Clean Ganga (MoWR, RD & GR),
1st Floor, Major Dhyani Chand National Stadium,
India Gate, New Delhi - 110002 : For kind information,
please.
2. **Joint Secretary (CP Division),**
Ministry of Environment Forests & Climate Change,
Indira Paryavaran Bhawan, Jor Bagh Road,
New Delhi - 110003 : For kind information,
please.
3. **Member Secretary,**
Uttar Pradesh Pollution Control Board,
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow - 226 010 : For kind information and
necessary action, please.
4. **Regional Director (North),**
Central Pollution Control Board
PICUP Bhawan, Ground Floor, Vibhuti Khand,
Gomti Nagar, Lucknow - 226010 : For kind information,
please.
5. **In-charge, IT Division, CPCB** : For uploading on CPCB
website, please.


(PRASHANT GARGAVA)
MEMBER SECRETARY

Annexure-I: List of drains and tributaries discharging into river Ganga in Kanpur to Varanasi stretch

S. No	District	Drain discharging directly into river Ganga in Kanpur-Varanasi stretch	Status
1	Kanpur	Permiya Nala	Untapped
2	Kanpur	Ranighat drain	Untapped
3	Kanpur	Sisamau Nala	Tapped
4	Kanpur	TEFCO Nala	Tapped
5	Kanpur	Parmath drain	Tapped
6	Kanpur	Muir drain	Untapped
7	Kanpur	Police Line drain	Tapped
8	Kanpur	Jail drain	Tapped
9	Kanpur	Golaghat Nala	Untapped
10	Kanpur	Bhagwatdas Nala/Guptarghat Nala	Untapped
11	Kanpur	Satti Chaura	Untapped
12	Kanpur	Dabka Nalla-1	Tapped
13	Kanpur	Dabka Nalla-2	Tapped
14	Kanpur	Dabka Nalla-3	Tapped
15	Kanpur	Shetla Bazar	Untapped
16	Kanpur	Budhiyaghat Drain	Tapped
17	Kanpur	Wazidpur Nalla	Tapped
18	Kanpur	Airforce Nala	Untapped
19	Kanpur	Rooma drain	Untapped
20	Unnao	City Jail/Dakary Drain	Untapped
21	Unnao	Loni Drain	Untapped
22	Raebareli	Ahiyari/ NTPC drain	Untapped
23	Dalmau/Raebareli	Padva Nala/(Muraibagh) Shankar Nagar	Untapped
24	Dalmau/Raebareli	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur)	Untapped (dry)
25	Dalmau/Raebareli	Busda Ghat ka Nala/(Sherandajpur)	Untapped (dry)
26	Dalmau/Raebareli	Shukla Ghat ka Nala/(Sherandajpur)	Untapped (dry)
27	Dalmau/Raebareli	Pathvari Ghat ka Nala/(Tikaitganj)	Untapped
28	Dalmau/Raebareli	Soarakh Ghat Muroop Nala/(Tikaitganj)	Untapped
29	Dalmau/Raebareli	Muskatpal Nala	Untapped
30	Dalmau/Raebareli	Shivala Ghat Nala	Tapped
31	Dalmau/Raebareli	Raja Tiloi Ghat Nala/Mo. sherndajpur(Deen shah Gaora Ghat)	Untapped (dry)
32	Kunda/ Pratapgarh	Ganda Nala Raiyapur	Ganga/Canal
33	Kunda/ Pratapgarh	Taar Nala Babaganj	Untapped
34	Kunda/ Pratapgarh	Ganda Nala Baraipur	Ganga/Canal
35	Prayagraj	Rasulabad Drain-1	Untapped
36	Prayagraj	Rasulabad Drain-2	Tapped
37	Prayagraj	Rasulabad Drain-3	Tapped
38	Prayagraj	Rasulabad Drain-4	Untapped

39	Prayagraj	Sadananda Ashram Drain	Untapped
40	Prayagraj	Nehru Drain	Untapped
41	Prayagraj	Kodar Drain	Untapped
42	Prayagraj	Pongaghat Drain	Tapped
43	Prayagraj	Solari Drain	Untapped
44	Prayagraj	Mavaiya Drain	Untapped
45	Prayagraj	Chuhara Mandir Drain-1	Tapped
46	Prayagraj	Chuhara Mandir Drain-2	Untapped
47	Prayagraj	Mehndaury Drain	Untapped
48	Prayagraj	Jhushi Drain--	Untapped
49	Prayagraj	Chhatnag Drain -	Untapped
50	Prayagraj	Mannaiya/Muglaha Drain	Untapped
51	Prayagraj	Morigate Nala	Tapped
52	Prayagraj	Drains Of Daraganj Area	Tapped
53	Prayagraj	Jondhwal drain / chuhara mandir -1	Tapped
54	Prayagraj	Shankarghat Colony Drain (Near Phaphamau Bridge)	Untapped
55	Prayagraj	Unchwagarhi Drain No. 1	Untapped
56	Prayagraj	Beligaon Drain	Untapped
57	Prayagraj	Mumfordganj Drain	Tapped
58	Prayagraj	Shivkuti Drain No. 1	Untapped
59	Prayagraj	Shivkuti Drain No. 3	Untapped
60	Prayagraj	Shivkuti Drain No. 4	Untapped
61	Prayagraj	Shivkuti Drain No. 5	Untapped
62	Prayagraj	Chilla Drain	Untapped (dry)
63	Prayagraj	Allenganj Nala / Buxi Bund Nala	Tapped
64	Prayagraj	Nehru Park Nala	Untapped
65	Prayagraj	Rasulabad Puccaghat Drain	Tapped
66	Prayagraj	A.D.A. Colony Nala / Jwaladevi	Untapped
67	Prayagraj	Jondhwal Ghat Drain/Chuhara Mandir	Untapped
68	Prayagraj	Rajapur Nala	Untapped
69	Prayagraj	Tv Tower Nala	Untapped
70	Prayagraj	Sadar Bazar Nala	Untapped
71	Prayagraj	Muirabad (Ganesh Nagar) Nala	Untapped
72	Prayagraj	Nayapurwa Drain	Untapped
73	Prayagraj	Co-Operative Nala	STP outlet
74	Prayagraj	Basna Nala and Shantipuram Nala	Untapped
75	Prayagraj	Indira Awasi Nala / Jai Gurudev Ashram Nala	Untapped
76	Prayagraj	8 small drains at different locations in Jhushi area	Untapped
77	Prayagraj	Lotey Haren Nala /Chhatnag	Untapped
78	Prayagraj	Shastri Bridge Nala (03 small drains), Jhushi	Untapped
79	Manikpur	Pakka Nala	Untapped
80	Manikpur	Raja Hela Nala	Untapped
81	Manikpur	Prathmik Vidyalaya	Untapped (dry)
82	Manikpur	Mallahan Tola	Untapped

83	Manikpur	Post office Nala	Untapped (dry)
84	Mirzapur	Badali	Tapped
85	Chunar	Tekaur Basti South	Untapped
86	Chunar/ Mirzapur	Bharatpur Trimohani	Untapped
87	Mirzapur/Chunar	Patengra Drain	Untapped
88	Mirzapur/Chunar	Malhaiya Drain	Untapped
89	Mirzapur/Chunar	Parashuram ghat	Untapped
90	Mirzapur/Chunar	Gangeshwar Nishad Park	Untapped
91	Mirzapur/Chunar	Post Office South Drain	Untapped (dry)
92	Mirzapur/Chunar	Post Office North Drain	Untapped (dry)
93	Mirzapur/Chunar	Santoshi Mata Mandir	Untapped (dry)
94	Mirzapur/Chunar	Chunar Tekur North Drain	Untapped
95	Mirzapur/Chunar	Bhiaramganj West Drain	Untapped
96	Mirzapur/Chunar	Bhiaramganj East Drain	Untapped (dry)
97	Mirzapur/Chunar	Dargah Sharif Drain	Untapped
98	Mirzapur/Chunar	Tammalganj Drain	Untapped (dry)
99	Mirzapur/Chunar	Gundara Drain	Tapped
100	Mirzapur/Chunar	Balughat Pakka Drain	Tapped
101	Mirzapur/Chunar	Balughat Kaccha Drain	Untapped
102	Mirzapur/Chunar	Deewanghat Old Drain	Tapped
103	Mirzapur/Chunar	Baswariya Drain	Untapped
104	Mirzapur/Chunar	Narghat Drain	Tapped
105	Mirzapur/Chunar	Koniyaghat Drain	Tapped
106	Mirzapur/Chunar	Sundarghat Drain	Tapped
107	Mirzapur/Chunar	Oliyar Drain	Tapped
108	Mirzapur/Chunar	Kachahari Drain	Tapped
109	Mirzapur/Chunar	Morchaghar Draidewann	Untapped
110	Mirzapur/Chunar	Irrigation Colony Drain	Untapped
111	Mirzapur/Chunar	Barahimiliya Drain	Untapped
112	Mirzapur/Chunar	Public Club Drain	Untapped
113	Mirzapur/Chunar	Lift Canal Drain	Ganga/Canal
114	Mirzapur/Chunar	Hanuman Ghat Drain	Untapped
115	Mirzapur/Chunar	Balaji Temple Drain	Untapped
116	Mirzapur/Chunar	Bisunderpur Drain	Untapped
117	Mirzapur/Chunar	Kanshiram Awas Drain	Untapped
118	Mirzapur/Chunar	Chaura Mata Drain	Untapped (dry)
119	Mirzapur/Chunar	Balughat Drain, Chunar	Untapped
120	Mirzapur/Chunar	Belbeer Ghat Drain	Untapped
121	Mirzapur	Ghore Saheed Drain	Untapped
122	Mirzapur	Khandwa Drain	Untapped
123	Mirzapur	Chorwa Drain	Untapped
124	Chunar/Mirzapur	Chunar Tikaur Drain	Untapped

125	Varanasi	Nagwa/ Asi Drain	Untapped
126	Varanasi	Ramnagar Drain	Untapped
127	Varanasi	Varuna Drain	Untapped
128	Varanasi	Shivala Drain	Tapped
129	Varanasi	Khirkhya/ Rajghat Nala	Untapped
130	Varanasi/Ramnagar	Lalita Ghat	Tapped
131	Varanasi/Ramnagar	Jalasen Ghat	Tapped
132	Varanasi/Ramnagar	Manikarnika Ghat	Tapped
133	Varanasi/Ramnagar	Sankatha Ghat	Tapped
134	Varanasi/Ramnagar	Mehta Ghat	Tapped
135	Varanasi/Ramnagar	Ram Ghat	Tapped
136	Varanasi/Ramnagar	Panchganga	Tapped
137	Varanasi/Ramnagar	Brahma Ghat	Tapped
138	Varanasi/Ramnagar	Lal Ghat	Tapped
139	Varanasi/Ramnagar	Trilochan Ghat	Tapped
140	Varanasi/Ramnagar	Bhaisasur Drain	Tapped
141	Varanasi/Ramnagar	Baluaghat	Tapped
142	Varanasi/Ramnagar	Shakti Ghat	Tapped
143	Varanasi/Ramnagar	Salotri Ghat	Tapped
144	Varanasi/Ramnagar	Hanuman Ghat	Tapped
145	Varanasi/Ramnagar	Samne Ghat Drain	Untapped
146	Varanasi/Ramnagar	Nakhi Drain	Untapped
147	Varanasi/Ramnagar	Harishchandra Ghat	Tapped
148	Varanasi/Ramnagar	Mansarovar Ghat	Tapped
149	Varanasi/Ramnagar	Pandey Ghat	Tapped
150	Varanasi/Ramnagar	Dr. Rajender Prasad Ghat	Tapped
151	Varanasi/Ramnagar	Meer Ghat	Tapped
152	Varanasi	Teliya Drain	Untapped
153	Ramnagar/Varanasi	Rambhag Ghat Drain	Tapped

Sl. No.	Location before confluence	Tributary/ Rivulet	District	Lat.	Long.
1.	River Isan at Bilhaur, Kanpur upstream	River Isaan	Kanpur (u/s of town)	26.831553	80.104306
2.	River Noon at d/s of Bithoor u/s of Kanpur	River Noon	Kanpur u/s of town)	26.584272	80.263724
3.	River pandu on Baksar - Muradipur road b/f c/f with Ganga	Pandu	Fatehpur	26.125874	80.646522
4.	Loni Drain confluence with Ganga	Loni River	Rai Bareily	26.074746	80.986377
5.	Rivulet/Drain at Unchahar on Lucknow-Prayagraj road	Rivulet/Nallah	Rai Bareily	25.904947	81.29445
6.	River Duar before confluence with river Ganga on Prayagraj by pass near Samaspur	Duar river	Pratapgarh/ Prayagraj	25.59984	81.56573
7.	Rivulet at Purey Nanku (Uldi) Prayagraj bye pass [Mubarakpur Puran Kachar	Rivulet near Pure Nanku-Mubarakpur	Prayagraj	25.570377	81.702699
8.	Rivulet/Nallah at Mubarakpur Puran kachar Prayagraj	Rivulet/Nallah Musrekpur	Prayagraj	25.524575	81.725652
9.	Rivulet/Nallah at Mendara on Pryagraj Bypass	Rivulet/Nallah Mendara	Prayagraj	25.576427	81.682378
10.	River Tons (Tamsa) before confluence with river Ganga	Tamsa River (Tons)	Prayagraj	25.269037	82.045599
11.	Karnavati River on Naini - Mirzapur road near Akorhi, Lalapur near Birohee Railway station, Vindhyachal	Karnavati river	Mirzapur	25.177152	82.45167
12.	Ojhla River bridge on Mirzapur-Vindhyachal Road	Ojhla River	Mirzapur	25.151917	82.528022
13.	Rivulet at Chauhan Patti d/s of Mirzapur	Rivulet	Mirzapur	25.170599	82.694098
14.	Chatar river on Mirzapur-Chunar road near Dewahi B/F C/F with River Ganga	Chatar River	Mirzapur	25.116028	82.738307
15.	Kalkaliya River (a/c of Jargo before confluence with river Ganga u/s of Varanasi	River Kalkaliya (a/c of Jargo river)	Mirzapur	25.192423	82.97279
16.	Rivulet/Nallah at Chunar-Ramnagar Road, Hakanipur Kalan	Rivulet	Chandauli/Mirzapur	25.217781	83.030733

**Annexure-II Weekly River and Drain Monitoring Data of Kanpur-Unnao Region
(04/01/2022 to 11/01/2022)**

S. No.	Location	Sampling date	DO (mg/l)	Temp (°C)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)	Total Cr (mg/l)
1.	River Ganga, Bithoor, Kanpur	04.01.2022	10.8	16	8.75	15	3.96	17.9	4.5×10^3	2.0×10^3	< 0.05
		11.01.2022	8.5	17.6	8.59	15	2.72	9.45	3.3×10^5	1.7×10^5	< 0.05
2.	River Ganga, Barrage d/s, Kanpur	04.01.2022	10.5	16	8.8	20	4.74	21.7	3.3×10^4	4.5×10^3	< 0.05
		11.01.2022	8.1	17.5	8.52	15	3.08	8.45	1.3×10^5	3.4×10^4	< 0.05
3.	River Ganga, Shuklaganj u/s, Kanpur	04.01.2022	10.4	16	8.81	15	6.6	19.3	4.5×10^3	< 1.8	< 0.05
		11.01.2022	8.3	17.5	8.64	10	1.83	7.36	2.3×10^5	3.3×10^4	< 0.05
4.	River Ganga, Shuklaganj d/s, Kanpur	04.01.2022	10.1	16	7.84	30	31.5	61.4	1.4×10^5	1.7×10^4	< 0.05
		11.01.2022	8.2	17.7	8.66	15	4.28	16.8	2.4×10^6	1.3×10^6	< 0.05
5.	River Ganga, Janey Village, Kanpur	04.01.2022	9.1	16	8.88	20	7.91	27.4	6.8×10^4	2.0×10^4	< 0.05
		11.01.2022	8.1	17.5	8.54	15	3.84	17.3	2.2×10^5	1.7×10^5	< 0.05
6.	River Ganga, Rajapur Village, Kanpur	04.01.2022	9.5	16	8.77	25	8.45	30.1	2.0×10^4	7.8×10^3	< 0.05
		11.01.2022	8.6	17.6	8.53	15	4.7	14.2	2.1×10^4	1.7×10^4	< 0.05
7.	River Ganga b/c with River Pandu, Dhondhiya Khera	04.01.2022	9.8	18.5	8.79	20	7.72	31.6	4.5×10^3	2.0×10^3	< 0.05
		11.01.2022	9	17	8.6	10	4.02	14.6	7.8×10^3	4.5×10^3	< 0.05
8.	River Pandu, Bakshar Bridge	04.01.2022	4.02	18	7.81	20	8.36	24.1	3.3×10^4	1.1×10^4	< 0.05
		11.01.2022	4.4	18	8.06	20	4.92	16.4	2.2×10^4	1.7×10^4	< 0.05
9.	River Ganga a/c with River Pandu, Lahangi Village	04.01.2022	10.5	18.5	8.71	20	8.24	29	2.0×10^3	< 1.8	< 0.05
		11.01.2022	8.8	17	8.48	15	3.48	15.1	1.1×10^4	7.8×10^3	< 0.05

S. No.	Name of drain	Date of inspection	Tapping status	Flow (MLD)	BOD (mg/l)	COD (mg/l)	Colour (Hazen)	Total Cr. (mg/l)
KANPUR DRAINS HAVING GRADIENT TOWARDS GANGA								
Tapped Drains: No/Meagre Flow								
1.	Sisamau Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
2.	Parmath Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
3.	Police Line Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
4.	Jail Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
5.	Wazidpur Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
6.	Muir Mill Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
7.	Bhagwat Das Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
8.	TAFCO Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
9.	Sati Chaura Drain, Kanpur	04.01.2022	Meagre flow			Sample not collected		
		11.01.2022	Tapped			Temporarily diverted to Air Force drain as sewerage network work was under progress		
Tapped Drains: Overflow								
10.	Air force Drain, Kanpur	04.01.2022	Untapped	0.36 MLD	88.2	188	75	< 0.2
		11.01.2022	Untapped	0.46 MLD	115	228	70	< 0.2
11.	Dabka-1, 2 & 3, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped	11.52 MLD	111	233	100	0.35
12.	Budhiyaghat Drain, Kanpur	04.01.2022	Untapped	1.19 MLD	497	866	300	4.1
		11.01.2022	Tapped			-		
13.	Permiya Drain, Kanpur	04.01.2022	Tapped	Flow could not be measured due to inaccessible site conditions	13.3	25.8	75	< 0.2
		11.01.2022	Tapped	27.5 MLD	21.8	57.1	25	< 0.2
Untapped Drains								
14.	Golaghat Drain, Kanpur	04.01.2022	Untapped	1.45 MLD	270	419	100	< 0.2
		11.01.2022	Untapped	1.81 MLD	223	380	60	< 0.2
15.	Sheetla Bazar Drain, Kanpur	04.01.2022	Untapped	5.68 MLD	626	1394	150	13.93
		11.01.2022	Tapped			-		
16.	Rooma Drain, Kanpur	04.01.2022	Untapped	38.4 MLD	562	2144	125	3.42
		11.01.2022	Untapped	74.4 MLD	55.5	138	75	0.57
17.	Ranighat Drain, Kanpur	04.01.2022	Tapped	Flow could not be measured as wastewater was discharged into R. Ganga through a pipe	197	318	75	< 0.2
		11.01.2022	Tapped		210	313	75	< 0.2
KANPUR DRAINS HAVING GRADIENT TOWARDS RIVER PANDU								
Tapped Drains: Overflow								

18.	Ganda Drain, Kanpur	04.01.2022	Tapped	64.32 MLD	72.8	131	50	< 0.2
		11.01.2022	Tapped	121.38 MLD	189	458	100	< 0.2
19.	Halwakhanda drain, Kanpur	04.01.2022	Tapped	26.56 MLD	126	239	100	< 0.2
		11.01.2022	Tapped	81.72 MLD	267	412	125	< 0.2
20.	COD Drain, Kanpur	04.01.2022	Tapped			-		
		11.01.2022	Tapped			-		
Untapped Drains								
21.	Ratanpur Drain, Kanpur	04.01.2022	Untapped	8.65 MLD	68.5	123	75	< 0.2
		11.01.2022	Untapped	16.47 MLD	65	118	50	< 0.2
22.	Panki Drain, Kanpur	04.01.2022	Untapped	31.66 MLD	93.7	190	100	< 0.2
		11.01.2022	Untapped	16.66 MLD	107	190	100	< 0.2
23.	ICI Drain, Kanpur	04.01.2022	Untapped	12 MLD	49.5	133	50	0.23
		11.01.2022	Untapped	8.89 MLD	59	144	30	0.3
UNNAO DRAINS HAVING GRADIENT TOWARDS RIVER GANGA (Untapped and Flow)								
24.	City Jail Drain, Unnao	04.01.2022	Untapped	20.73 MLD	90.3	284	125	1.03
		11.01.2022	Untapped	46.3 MLD	171	379	125	4.75
25.	Loni Drain, Unnao	04.01.2022	Untapped	279.93 MLD	5.44	16.7	25	< 0.2
		11.01.2022	Untapped	Flow could not be measured due to heavy and scattered flow	< 5.0	8.21	30	< 0.2



सत्यमेव जयते

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

CENTRAL POLLUTION CONTROL BOARD

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

तन्मय कुमार, भा.प्र.से.

अध्यक्ष

Tanmay Kumar, I. A. S.

Chairman

DO. No. PJ-14099/31/2022-WQM-II-HO-CPCB-HO

August 22, 2022

3455

Dear Vivek,

A holistic and integrated water quality management approach is required for ensuring maintenance of water quality of rivers. Kanpur district lies in the River Ganga basin, wherein River Ganga and its tributaries flows through. In Kanpur, considerable amount of sewage is generated along-with wastewater from various Grossly Polluting Industries (GPIs) clusters and drains that find their way into the rivers, impacting the water quality. Central Pollution Control Board (CPCB) has prepared a report on "Environment status and Issues of Kanpur district (NMCG)" to identify gaps and other ambient environmental issues which require intervention. Also, suggestive way forward and measures to be undertaken have been listed in the report.

I am forwarding the report for your reference. You are requested to deliberate upon the report along-with the concerned agencies and prepare a time-bound action plan. CPCB would be willing to provide any technical assistance as may be required.

Best regards,

Yours sincerely,

22/8/22

(Tanmay Kumar)

Sh. Vivek G.
District Magistrate, Kanpur Nagar
DM Office, Collectorate, Civil Lines
Kanpur, Uttar Pradesh

Encl: As above

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्वाह N Singh
दिनांक 24/8/2022

o/c - (PR-Si'B)



'परिवेश भवन, पूर्वी अर्जून नगर, दिल्ली-110 032, भारत

'Parivesh Bhawan, East Arjun Nagar, Delhi-110 032, India

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तन्मय कुमार, भा.प्र.से.
अध्यक्ष

Tanmay Kumar, I. A. S.
Chairman



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
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CENTRAL POLLUTION CONTROL BOARD
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

DO. No. PJ-14099/31/2022-WQM-II-HO-CPCB-HO

August 22, 2022

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sdl

(Tanmay Kumar)

Sh. Vivek G.
District Magistrate, Kanpur Nagar
DM Office, Collectorate, Civil Lines
Kanpur, Uttar Pradesh

Encl: As above

Copy to:

✓ Shri G Asok Kumar,
Director General,
National Mission for Clean Ganga (NMCG),
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi - 110002

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

निमित्त Msingh

दिनांक 24/8/2022

Msingh 24/8/22
(Tanmay Kumar)

O/C (PR-ScB)



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तन्मय कुमार, भा.प्र.से.
अध्यक्ष

Tanmay Kumar, I. A. S.
Chairman



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
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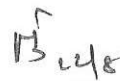

(Tanmay Kumar)

Sh. Vivek G.
District Magistrate, Kanpur Nagar
DM Office, Collectorate, Civil Lines
Kanpur, Uttar Pradesh

Encl: As above

Copy to:

Shri Manoj Singh
Chairman,
Uttar Pradesh Pollution Control Board (UPPCB)
TC-12V, Regency Rd, Vibhuti Khand,
Gomti Nagar, Lucknow,
Uttar Pradesh - 226010


(Tanmay Kumar)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्दिष्ट
दिनांक 24/8/2022

o/c '(PR-SCB)'



'परिवेश भवन, पूर्वी अर्जून नगर, दिल्ली-110 032, भारत

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Speed Post/E-mail

File No. PJ-14014(12)/5/2021-WQM-II-HO-CPCB-HO

Date: July 02, 2024

To,

The Member Secretary,
Uttar Pradesh Pollution Control Board,
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226 010

DIRECTIONS UNDER SECTION 18 (1) (b) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 REGARDING DISCHARGE OF INDUSTRIAL EFFLUENT IN DRAINS OF KANPUR

WHEREAS, the Central Board, has delegated powers vested under Section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974 to the Member Secretary, Central Pollution Control Board (CPCB) vide its resolution made in 196th Board meeting dated 29th March, 2022 to issue direction under Section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974 to State Board (s); and

WHEREAS, amongst others, under section 16 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the Central Pollution Control Board, constituted under the Water (Prevention and Control of Pollution) Act, 1974 is to coordinate activities of the State Pollution Control Boards & Pollution Control Committees to provide technical assistance and guidance to SPCBs/PCCs; and

WHEREAS, amongst others, under section 17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Board, constituted under the Water (Prevention & Control of Pollution) Act, 1974 is to plan a comprehensive programme for the prevention, control or abatement of pollution of streams and wells located in the State and to secure the execution thereof; and

WHEREAS, under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, no person shall, without the previous consent of the State Pollution Control Board establish or take any steps to establish any industry, operation or process or any treatment or disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land; and

Contd.

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the Central Government has notified standards for discharge of environmental pollutants from industries and common effluent treatment plants (CETPs), under the Environmental (Protection) Act, 1986 and rules framed there under, and

WHEREAS, the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) are empowered to stipulate standards for discharge of environmental pollutants for various categories of industries and common effluent treatment plants (CETPs) more stringent than those notified by the Central Government, under the Environmental (Protection) Act, 1986 and rules framed there under; and

WHEREAS, the Hon'ble Supreme Court of India in WP (375 of 2012) passed a judgement dated 22/02/2017 that

“the concerned SPCBs are mandated to carry out inspections, to verify, whether or not, each industrial unit regarding “consent to operate”, has a functional primary effluent treatment plant. Such of the industrial units, which have not been able to make their primary effluent treatment plant fully operational, within the notice period, shall be restrained from any further industrial activity. This direction may be implemented by requiring the concerned electricity supply and distribution agency, to disconnect the electricity connection of the defaulting industry. We therefore hereby further direct, that in case the concerned SPCBs make a recommendation to the concerned electrical supply and distribution agency/company, to disconnect electrical supply to an industry, for the reason that its primary effluent treatment plant is not functional, it shall honor such recommendation, and shall disconnect the electricity supply to such defaulting industrial concern, forthwith,”

AND WHEREAS, water quality of River Ganga and its tributaries has been threatened due to disposal of untreated sewage from drains and discharge of untreated/partially treated effluents from industries which are mixed with drain waste water and reaching to River Ganga directly or via its tributaries; and

WHEREAS, the monitoring of 29 drains identified in Kanpur (27) and Unnao (2) is being carried out on fortnightly (weekly till Oct, 2022) basis by joint teams comprising officials from CPCB & UPPCB (Uttar Pradesh Pollution Control Board); and

WHEREAS, based on weekly monitoring data of rivers and drains during 19/03/2019 to 16/04/2019, CPCB issued direction dated 08/05/2019 under section 18 (1) (b) of Water (Prevention and Control of Pollution) Act, 1974 to the UPPCB for restoration of water quality of River Ganga in Kanpur-Unnao region; and

WHEREAS, based on weekly monitoring data of rivers and drains during 19/03/2019 to 07/05/2019, CPCB issued direction dated 07/06/2019 under section 18 (1) (b) of Water

(Prevention and Control of Pollution) Act, 1974 to the UPPCB for restoration of water quality of River Ganga in Kanpur-Fatehpur region; and

WHEREAS, based on inventorization of pollution source of drains of Kanpur & Unnao carried out by officials of CPCB during 28/05/2019 to 11/06/2019, CPCB issued directions dated 02/07/2019 under section 18 (1) (b) of Water (Prevention and Control of Pollution) Act, 1974 to control pollution in drains discharging wastewater into Rivers Ganga and Pandu in Kanpur-Unnao region; and

WHEREAS, CPCB vide DO letter dated 06/08/2019 requested the Chief Secretary, Government of Uttar Pradesh to ensure effective action against polluting activities and to direct concerned agencies including UPPCB to take effective action against polluting activities; and

WHEREAS, based on weekly monitoring of drains from 31/12/2019 to 07/01/2020, CPCB issued directions dated 21/02/2020 under section 18 (1) (b) of Water (Prevention and Control of Pollution) Act, 1974 to the UPPCB to control discharge of industrial effluent in drains of Kanpur; and

WHEREAS, CPCB vide DO letter dated 03/03/2020 requested the Principal Secretary, Environment, Forest & Climate Change (EF&CC) Department, Government of Uttar Pradesh to direct concerned agencies including UPPCB to take effective action against polluting activities; and

WHEREAS, based on weekly monitoring data from March, 2019 to March, 2020, CPCB prepared a report on "Drain, sewage and tannery effluent management at Kanpur & Unnao". The report was forwarded to:

1. UPPCB, State Mission for Clean Ganga-Uttar Pradesh (SMCG-UP) and District Magistrate, Kanpur vide DO letter dated 28/09/2020 for taking necessary action; and
2. Chief Secretary, Government of Uttar Pradesh vide DO letter dated 16/10/2020 to direct concerned agencies including UPPCB to take effective action against polluting activities.

AND WHEREAS, based on weekly monitoring data from October, 2021 to June, 2022, CPCB prepared a report on "Environment status and Issues of Kanpur district" and forwarded the report vide DO letter dated 22/08/2022 to UPPCB and District Magistrate, Kanpur to deliberate upon the report along with the concerned agencies and prepare a time-bound action plan; and

WHEREAS, CPCB issued letters dated 06/12/2021, 02/11/2022, 25/11/2022, 19/12/2022, 07/03/2023, 20/03/2023, 05/04/2023, 12/05/2023, 27/06/2023, 16/08/2023, 19/09/2023, 13/10/2023 and 01/01/2024 to UPPCB to control the discharge of industrial effluent into drains and ensure no wastewater discharge from tapped drains into river Ganga; and

WHEREAS, no action taken report has been received so far from UPPCB and District Magistrate, Kanpur; and

WHEREAS, based on data of ten rounds of fortnightly monitoring carried out on 30/10/2023, 06/11/2023, 20/11/2023, 11/12/2023, 26/12/2023, 29/01/2024, 19/02/2024, 04/03/2024, 08/04/2024 and 22/04/2024, following observations are made:

1. In Kanpur, 27 drains discharge into Rivers Ganga and Pandu. Out of 27 drains, 18 drains have gradient towards River Ganga and 9 drains have gradient towards River Pandu. Out of 18 drains discharging wastewater into River Ganga, 11 drains are tapped. Out of 11 tapped drains, overflow was observed in 7 tapped drains namely Muir Mill (24.9 MLD), Bhagwatdas Ghat (8.6 MLD), Budhiya Ghat (1.5-2.1 MLD), Permiya (11.1-78.3 MLD), Sheetla Bazar (7.9-35.8 MLD), Parmath (5.5 MLD) and Sisamau drain.
2. Water quality of river Ganga, from Bithoor to Fatehpur, was meeting the primary criteria for bathing w.r.t. DO at all monitoring locations on all occasions. However, the water quality of river Ganga was not meeting primary criteria for bathing w.r.t. pH, BOD and FC on different occasions except river Ganga before confluence with river Pandu at Daundiya khara village, which was meeting the primary criteria for bathing w.r.t. pH. The river monitoring data is annexed.
3. Industrial pollution was observed in following drains in Kanpur:

River Ganga:

a. Ranighat drain

- i. Ranighat drain carries wastewater from residential areas of Kohna and Ranibagcha.
- ii. High BOD (394 mg/l) and COD (765 mg/l) were observed in Ranighat drain on 04/03/2024 indicating discharge from industrial/commercial activities.

b. Budhiya Ghat drain

- i. Budhiya Ghat drain carries tannery wastewater from Jajmau industrial area along with sewage. The drain is tapped to PS-4 (Budhiya Ghat) however, overflow from the drain reaches to River Ganga.
- ii. Industrial pollution in this drain was observed during multiple monitoring occasions:
 - High colour was observed on 30/10/2023 (500 Hazen) and 20/11/2023 (300 Hazen).
 - High BOD was observed on 30/10/2023 (1845 mg/l), 06/11/2023 (695 mg/l) and 20/11/2023 (448 mg/l).
 - High COD was observed on 30/10/2023 (3139 mg/l), 06/11/2023 (986 mg/l) and 20/11/2023 (809 mg/l).

- High concentration of Total Chromium was observed on 30/10/2023 (26.6 mg/l), 06/11/2023 (33.2 mg/l) and 20/11/2023 (14.6 mg/l).

c. Sheetala Bazar drain

- i. Sheetala Bazar drain carries sewage as well as tannery wastewater from Jajmau industrial area. A part of effluent generated from Jajmau industrial area is pumped to CETP Jajmau however the rest is discharged into River Ganga via this drain.
- ii. Industrial pollution in this drain was observed during multiple monitoring occasions:
 - High colour was observed on 20/11/2023 (200 Hazen) and 22/04/2024 (250 Hazen).
 - High BOD was observed on 30/10/2023 (702 mg/l), 06/11/2023 (468 mg/l), 20/11/2023 (924 mg/l), 04/03/2024 (412 mg/l) and 22/04/2024 (572 mg/l).
 - High COD was observed on 30/10/2023 (1314 mg/l), 06/11/2023 (935 mg/l), 20/11/2023 (1297 mg/l), 04/03/2024 (906 mg/l) and 22/04/2024 (1091 mg/l).
 - High concentration of Total Chromium was observed on 30/10/2023 (7.6 mg/l), 06/11/2023 (23.8 mg/l), 20/11/2023 (34.6 mg/l) and 04/03/2024 (28.1 mg/l).

d. SPS Jajmau drain

- i. The sewage from Sewage Pumping Station (SPS) located at Jajmau is transferred to Jajmau STPs however, due to fault in sewage line at the SPS, overflow reaches River Ganga via this drain.
- ii. High BOD (326 mg/l), COD (961 mg/l) and Total Chromium (10.45 mg/l) were observed in SPS Jajmau drain on 20/11/2023 indicating that tanneries located at Jajmau tannery cluster are discharging untreated effluent into drains.

e. Rooma drain

- i. Rooma drain is a channel of irrigation canal originated from Jajmau CETP & STP complex and later Rooma drain from 1.55 MLD CETP Rooma (member units-textiles) joins this channel. The drain ultimately meets River Ganga near Jamda village.
- ii. Industrial pollution in Rooma drain was observed on different monitoring occasions:
 - High colour (250 Hazen) was observed on 30/10/2023.
 - High concentration of Total Chromium was observed on 29/01/2024 (2.83 mg/l) and 19/02/2024 (3.97 mg/l).

River Pandu:

Out of 9 drains having gradient towards River Pandu, 6 drains are tapped. Out of 6 tapped drains, overflow was observed in 4 drains namely Halwakhanda (18.3-108.7 MLD), Ganda (26.6-162.9 MLD), COD (47.4-145.2 MLD) and Panki drain (0.1-1 MLD). In Shiv Nagar-Pipauri drain, high colour on 06/11/2023 (500 Hazen), 19/02/2024 (300 Hazen) & 22/04/2024 (750 Hazen) and high COD (758 mg/l) on 19/02/2024 were observed. In Sagarpuri drain, high colour (200 Hazen) was observed on 19/02/2024. High values of colour and COD in these drains indicate industrial pollution.

4. In Unnao, 2 untapped drains discharge into River Ganga. Out of these 2 drains, industrial pollution in City Jail drain was observed. This drain carries industrial effluent from slaughter houses, and tannery, textile, chemical, steel industries from Magarwara, Akrapur and Leather Technology Park, Banthar. Industrial pollution in this drain was observed on multiple monitoring occasions:
 - a. High colour (200 Hazen) was observed on 06/11/2023, 11/12/2023 and 22/04/2024.
 - b. High BOD was observed on 30/10/2023 (302 mg/l), 26/12/2023 (297 mg/l), 19/02/2024 (281 mg/l), 04/03/2024 (407 mg/l) and 08/04/2024 (388 mg/l).
 - c. High COD was observed on 11/12/2023 (601 mg/l), 26/12/2023 (740 mg/l), 29/01/2024 (514 mg/l), 19/02/2024 (741 mg/l), 04/03/2024 (688 mg/l) and 08/04/2024 (600 mg/l).
 - d. High concentration of Total Chromium was observed on 11/12/2023 (2.5 mg/l), 19/02/2024 (12.6 mg/l) and 04/03/2024 (4.46 mg/l).

AND WHEREAS, it is evident that industrial units located in the catchment area of the identified drains of Kanpur and Unnao regions are not implementing effluent treatment measures properly and discharging partially treated/untreated industrial effluent containing high BOD, COD, colour and total Chromium into River Ganga and its tributary River Pandu via drains which is ultimately deteriorating the water quality of these rivers; and

NOW, THEREFORE, in view of above mentioned observations and in exercise of the power conferred under section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974, you are hereby directed to take appropriate measures including issuance of directions to ensure implementation of following pollution control measures in a time bound manner:

1. Uttar Pradesh Pollution Control Board (UPPCB) shall take immediate necessary action to effectively control all polluting sources contributing high BOD, COD, colour and total Chromium to the identified drains.
2. UPPCB shall direct the concerned authorities to ensure immediate repair of broken/damaged/temporary tapping provisions at drains and sewage pumping stations shall be operated regularly so that no wastewater is discharged through tapped drains.

3. UPPCB shall ensure that no industry disposes untreated/partially treated effluent not meeting prescribed standards into any drain so that River Ganga does not receive any coloured/untreated effluent.
4. UPPCB shall setup surveillance squads for tanneries and illegal industrial units and ensure that no illegal industrial activities are being carried out.
5. UPPCB shall take coercive action, as deemed fit, including levying of environmental compensation against the industries discharging partially treated/untreated industrial effluent and do not have adequate effluent treatment facilities to comply with the discharge norms and also on illegal industrial activities operating in the catchment of identified drains.

The action taken by UPPCB shall be intimated to CPCB within 30 days of receipt of this direction.



(Bharat Kumar Sharma)
MEMBER SECRETARY

Copy to:

1. **Director General,** : For kind information,
National Mission for Clean Ganga, please.
Ministry of Jal Shakti (Department of Water Resources,
River Development & Ganga Rejuvenation),
Government of India,
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi - 110002
2. **Additional Secretary (CP Division),** : For kind information,
Ministry of Environment, Forest & Climate Change, please.
Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi - 110003
3. **Project Director,** : For kind information
State Mission for Clean Ganga-Uttar Pradesh, & necessary action,
Plot No. 18, Sector 07, Gomti Nagar Rd, Sector 18, please.
Gomti Nagar, Lucknow - 226010, Uttar Pradesh
4. **District Magistrate-Kanpur Nagar,** : For kind information
District Magistrate Office, & necessary action,
Collectorate, Civil Lines, please.
Kanpur Nagar - 208001, Uttar Pradesh
5. **Regional Officer (Kanpur),** : For kind information
5243, Avas Vikas, Phase-III, & necessary action,
Sadbhavna Nagar, Kalyanpur, please.
Kanpur-208017, Uttar Pradesh
6. **Regional Director,** : For kind information
Regional Directorate, & necessary action,
Central Pollution Control Board, please.
PICUP Bhawan, Ground Floor, Vibhuti Khand,
Gomti Nagar, Lucknow - 226010
7. **In-charge, IT Division, CPCB** : For uploading the
direction on CPCB
website, please.


(Bharat Kumar Sharma)
MEMBER SECRETARY

Monitoring data of rivers Ganga & Pandu (30/10/2023 to 22/04/2024)

S. No.	Name of River & Locations	Date of monitoring	DO (mg/l)	Temp (°C)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal coliform (MPN/100 ml)	Total Cr (mg/l)	Cr (VI) (mg/l)	Cr (III) (mg/l)
1.	River Ganga at Bithoor, Kanpur	30.10.2023	8.7	27.0	8.03	10	2.5	8.2	7.8×10 ³	2.0×10 ³	<0.00056	NA	NA
		06.11.2023	8.6	25.0	6.62	5	2.2	10.3	2.0×10 ³	<1.8	<0.00056	NA	NA
		20.11.2023	8.7	26	7.88	10	3.2	13.2	1.1×10 ⁴	4.0×10 ³	<0.00056	NA	NA
		11.12.2023	9	21	8.28	10	3.2	10.5	4.5×10 ³	2.0×10 ³	<0.00056	NA	NA
		26.12.2023	11.8	19.5	8.63	15	6.2	24.2	<1.8	<1.8	<0.00056	NA	NA
		29.01.2024	10.8	16	8.75	10	2.8	9.6	2.0×10 ³	<1.8	<0.00056	NA	NA
		19.02.2024	8.1	20	8.2	15	5.3	19.7	7.8×10 ²	2.0×10 ²	<0.00056	NA	NA
		04.03.2024	8	20	7.86	15	3.1	11.5	<1.8	<1.8	0.002	NA	NA
		08.04.2024	7.8	26	8.07	10	1.5	5.6	<1.8	<1.8	RA	NA	RA
		22.04.2024	8.2	28	7.98	10	2.5	9.5	2.0×10 ³	<1.8	RA	NA	RA
		30.10.2023	7.5	27.0	7.9	10	2.5	10.5	2.0×10 ³	<1.8	<0.00056	NA	NA
		06.11.2023	8.4	25.0	7.2	5	1.5	7.7	7.8×10 ³	2.0×10 ³	<0.00056	NA	NA
		20.11.2023	8.5	26	7.97	5	2.6	11.2	1.3×10 ⁴	4.5×10 ³	<0.00056	NA	NA
		11.12.2023	8.8	21	8.45	10	2.9	14.3	1.3×10 ⁴	4.5×10 ³	<0.00056	NA	NA
26.12.2023	10.7	20	8.75	20	9	36.1	<1.8	<1.8	<0.00056	NA	NA		
29.01.2024	10.8	17	8.68	15	3.2	10.9	2.3×10 ⁴	7.8×10 ³	<0.00056	NA	NA		
19.02.2024	7.8	21	8.35	15	4.6	17.5	3.3×10 ³	1.3×10 ³	<0.00056	NA	NA		
04.03.2024	6.9	20	7.81	15	3.7	15.1	<1.8	<1.8	0.003	NA	NA		
08.04.2024	8	26.1	8.18	10	1.8	8.3	<1.8	<1.8	RA	NA	RA		
22.04.2024	8	28	8.09	10	2.7	11.7	4.0×10 ³	2.0×10 ³	RA	NA	RA		
30.10.2023	8	27	7.93	10	1	5.5	4.5×10 ³	2.0×10 ³	<0.00056	NA	NA		
06.11.2023	8.3	25	7.58	5	2.2	10.6	1.1×10 ⁴	4.0×10 ³	<0.00056	NA	NA		
20.11.2023	8.1	26	8.06	5	2.9	12.2	2.3×10 ⁴	4.5×10 ³	<0.00056	NA	NA		
11.12.2023	8.7	21	8.32	10	3.2	19.4	1.7×10 ⁴	6.8×10 ³	<0.00056	NA	NA		
26.12.2023	11.3	19.5	8.48	15	7.1	27.8	2.0×10 ³	<1.8	<0.00056	NA	NA		
29.01.2024	6	16	8.59	10	3.3	10.8	7.8×10 ³	4.5×10 ³	<0.00056	NA	NA		
19.02.2024	7.3	20	7.87	15	5.1	19.2	7.8×10 ²	4.5×10 ²	<0.00056	NA	NA		
04.03.2024	7	20	7.77	15	3.6	12.9	<1.8	<1.8	0.01	NA	NA		
08.04.2024	7.7	26.3	7.98	15	2.2	7.3	4.5×10 ³	2.0×10 ³	RA	NA	RA		
22.04.2024	8.5	29	8.15	10	2.2	7.3	7.9×10 ⁴	4.9×10 ⁴	RA	NA	RA		
3.	River Ganga at Shuklaganj u/s, Kanpur												

S. No.	Name of River & Locations	Date of monitoring	DO (mg/l)	Temp (°C)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal coliform (MPN/100 ml)	Total Cr (mg/l)	Cr (VI) (mg/l)	Cr (III) (mg/l)
4.	River Ganga at Chandan ghat, Jajmau, Kanpur	30.10.2023	8.3	27	7.86	10	2.5	9.8	1.3×10^4	4.5×10^3	<0.00056	NA	NA
		06.11.2023	8	25	7.85	5	2.4	12.5	1.3×10^4	4.5×10^3	<0.00056	NA	NA
		20.11.2023	8.3	26	8.11	10	3.3	15.2	1.1×10^4	7.8×10^3	<0.00056	NA	NA
		11.12.2023	8.6	21	8.54	10	2.8	15.3	2.2×10^4	9.3×10^3	<0.00056	NA	NA
		26.12.2023	10.4	19.5	8.52	15	3.4	15.2	4.5×10^3	2.0×10^3	<0.00056	NA	NA
		29.01.2024	10.6	16	8.73	15	3.3	11.3	7.8×10^3	2.0×10^3	<0.00056	NA	NA
		19.02.2024	7.1	20	8.37	15	5.5	20.6	1.7×10^4	4.9×10^3	<0.00056	NA	NA
		04.03.2024	6.6	20	7.8	10	6	21.1	1.3×10^5	2.3×10^4	0.004	NA	NA
		08.04.2024	7.1	26	7.86	15	1.5	10.6	2.0×10^3	<1.8	RA	NA	RA
		22.04.2024	7	29	8.1	10	4.6	16.2	1.3×10^5	2.3×10^4	RA	NA	RA
		30.10.2023	7.3	27	7.92	10	6	22.2	7.9×10^5	1.3×10^5	0.05	<0.1	NA
		06.11.2023	7.8	25	7.98	5	2.4	10.9	2.2×10^4	6.8×10^3	<0.00056	<0.1	NA
		20.11.2023	8.1	26	8.04	10	3.2	16.2	3.3×10^4	1.3×10^4	<0.00056	<0.1	NA
		11.12.2023	8.5	21	8.39	10	3.4	15.1	2.7×10^4	1.3×10^4	0.02	<0.1	NA
26.12.2023	11	20	8.21	20	4	19.3	7.8×10^3	4.5×10^3	0.04	<0.1	NA		
29.01.2024	10.6	16	8.78	15	4.6	14.2	1.3×10^4	7.8×10^3	<0.00056	<0.1	BDL		
19.02.2024	6.9	20	7.91	15	5.6	21.3	1.7×10^4	2.3×10^3	0.011	<0.1	0.011		
04.03.2024	5	20	7.69	15	3	10.5	2.3×10^4	1.3×10^4	0.016	<0.1	0.016		
08.04.2024	7.8	26.2	7.75	20	4.2	15.8	3.5×10^5	2.0×10^4	RA	<0.1	RA		
22.04.2024	6.4	29	7.72	15	4.8	17.2	7.9×10^4	2.3×10^4	RA	<0.1	RA		
30.10.2023	6.8	27	7.86	10	2.5	10.5	3.3×10^5	7.9×10^4	0.02	<0.1	NA		
06.11.2023	8.2	25	7.99	5	2.5	10.5	2.3×10^4	7.8×10^3	<0.00056	<0.1	NA		
20.11.2023	8.4	26	8.05	10	4.2	17.2	2.3×10^4	7.8×10^3	<0.00056	<0.1	NA		
11.12.2023	8.6	21	8.39	10	5.1	18	1.7×10^4	1.1×10^4	0.03	<0.1	NA		
26.12.2023	8.4	20	8.38	15	3.3	18.4	1.3×10^5	2.3×10^4	0.03	<0.1	NA		
29.01.2024	10.6	16	8.75	15	5	18.4	4.5×10^3	2.0×10^3	<0.00056	<0.1	BDL		
19.02.2024	7.5	20	8.06	15	5.6	19.8	2.3×10^3	1.3×10^3	0.08	<0.1	0.08		
04.03.2024	6.5	20	7.8	15	3.1	10.4	3.3×10^5	1.3×10^5	0.028	<0.1	0.028		
08.04.2024	8	26.1	7.51	20	4.3	18.8	3.3×10^4	1.7×10^4	RA	<0.1	RA		
22.04.2024	7.6	29	7.94	10	5.4	18.2	2.3×10^4	4.5×10^3	RA	<0.1	RA		
30.10.2023	8.9	26	7.3	10	2.5	9.5	1.1×10^6	1.3×10^5	<0.00056	NA	NA		
06.11.2023	8.4	24	7.9	5	2.5	15	3.3×10^4	1.1×10^4	<0.00056	NA	NA		

S. No.	Name of River & Locations	Date of monitoring	DO (mg/l)	Temp (°C)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal coliform (MPN/100 ml)	Total Cr (mg/l)	Cr (VI) (mg/l)	Cr (III) (mg/l)
8.	River Ganga b/c with River Pandu at Daundiya Khara River Pandu at Bakshar Bridge	20.11.2023	8.5	25	7.09	5	3.6	20.2	1.3×10 ⁵	1.1×10 ⁴	<0.00056	NA	NA
		11.12.2023	8.6	21	8.04	5	5.3	17.4	2.3×10 ⁴	7.8×10 ³	<0.00056	NA	NA
		26.12.2023	8.9	18	7.35	15	2.8	16.4	7.8×10 ³	4.5×10 ³	<0.00056	NA	NA
		29.01.2024	8.5	17	7.25	10	4.8	17.4	4.5×10 ³	2.0×10 ³	<0.00056	NA	NA
		19.02.2024	9.4	21	7.82	15	5.8	23.2	2.8×10 ⁵	1.3×10 ⁴	<0.00056	NA	NA
		04.03.2024	7	20	7.27	15	4.6	16.7	4.5×10 ³	2.0×10 ³	0.014	NA	NA
		08.04.2024	8.2	29	6.94	15	3.6	13	3.3×10 ⁴	1.1×10 ⁴	RA	NA	RA
		22.04.2024	8.9	31.5	8.24	5	5.9	20.2	7.9×10 ⁴	4.9×10 ⁴	RA	NA	RA
		30.10.2023	5	27	7.5	40	17.6	39.8	4.5×10 ³	2.0×10 ³	<0.00056	NA	NA
		06.11.2023	7.4	25	7.71	30	15.5	32.3	2.0×10 ³	<1.8	<0.00056	NA	NA
		20.11.2023	6	26	7.33	20	13.1	23.1	4.5×10 ³	2.0×10 ³	<0.00056	NA	NA
		11.12.2023	3	21	7.52	10	5.7	18.7	2.0×10 ³	<1.8	<0.00056	NA	NA
		26.12.2023	2	18	8.37	10	2.6	13.4	4.5×10 ³	2.0×10 ³	<0.00056	NA	NA
		29.01.2024	5.3	18.5	7.19	10	5.3	20.8	1.3×10 ⁴	7.8×10 ³	<0.00056	NA	NA
19.02.2024	7.1	23	8.06	15	13.7	48.8	2.3×10 ³	7.8×10 ²	<0.00056	0.006	NA	NA	
04.03.2024	2.8	20	7.42	25	8.6	36.9	7.8×10 ³	4.5×10 ³	7.8×10 ³	RA	NA	RA	
08.04.2024	5.3	30	7.39	15	9.8	19	1.7×10 ⁴	7.8×10 ³	7.8×10 ³	RA	NA	RA	
22.04.2024	7.1	32	7.46	20	12.3	25.1	7.9×10 ⁵	4.9×10 ⁵	4.9×10 ⁵	RA	NA	RA	
30.10.2023	8.5	26	7.71	10	2.6	10.1	3.3×10 ⁴	7.8×10 ³	7.8×10 ³	<0.00056	NA	NA	
06.11.2023	7.9	24	7.98	5	2.5	15.6	6.8×10 ³	2.0×10 ³	2.0×10 ³	<0.00056	NA	NA	
20.11.2023	8	25	7.81	5	2.6	14.1	2.3×10 ⁴	4.5×10 ³	4.5×10 ³	<0.00056	NA	NA	
11.12.2023	9	21	8.01	10	5.2	17.5	7.8×10 ³	4.5×10 ³	4.5×10 ³	<0.00056	NA	NA	
26.12.2023	8.8	18	8.72	15	3.7	16.7	2.0×10 ³	<1.8	<1.8	<0.00056	NA	NA	
29.01.2024	7.8	17	8.22	10	4.7	14.4	2.3×10 ⁴	1.3×10 ⁴	1.3×10 ⁴	<0.00056	NA	NA	
19.02.2024	10.2	22	8.34	15	6.2	24.5	1.3×10 ⁵	3.3×10 ⁴	3.3×10 ⁴	<0.00056	NA	NA	
04.03.2024	6.8	20	7.65	15	6.3	25.3	1.3×10 ⁴	7.8×10 ³	7.8×10 ³	0.009	NA	NA	
08.04.2024	8	29	7.46	15	5.3	18	1.3×10 ⁴	4.5×10 ³	4.5×10 ³	RA	NA	RA	
22.04.2024	8.5	31.5	8.01	10	6.4	24.3	7.9×10 ⁴	4.9×10 ⁴	4.9×10 ⁴	RA	NA	RA	

NA-Not analyzed; RA-Result awaited

Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 934/2024

Rajat Verma

Applicant

Versus

Member Secretary, Uttar Pradesh
Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 03.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This original application has been registered on the basis of a letter petition sent by one Rajat Verma, a resident of Kanpur raising the grievance against the illegally operating tanneries in Kanpur Nagar. The letter petition states that as per the government orders tanneries can operate only for 15 days in a phased manner whereas they are operating for the entire 30-day period in a month. The allegation has also been made in respect of a broken pipeline going to the STP resulting in the discharge of polluted water in River Ganga. The letter petition alleges that the tanneries in Gajjupoorva, Sheetla Bazar, Moti Nagar, Saraiyya, Wazidpur of Jajmau are openly discharging the polluted water in the drains. The letter petition discloses the name of illegally operating tanneries as Jamaal Industries (Jungle Tannery), Pahlwan Tannery, Gajala Tannery, Seema Tannery, Supreme Tannery, Merit Tannery, Shalimar Tannery, Saba Export, Upper India Tannery, Globe Tannery, Sunrise Tannery, Commercial Tannery, New Era Tannery and Star Tannery. It also alleges that a prior intimation of inspection by the higher authorities is given to these tanneries, as a result, the tannery owners become vigilant and their violation does not come to light.

2. The OA raises substantial issue relating to the compliance of environmental norms.

3. Hence, we implead the following as respondents in this OA:-

- (i) Uttar Pradesh Pollution Control Board, through its Member Secretary, Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010
- (ii) Ministry of Environment, Forest and Climate Change, Through its Regional Office, Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector “H”, Aliganj, Lucknow – 226020
- (iii) Central Pollution Control Board (CPCB), through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
- (iv) District Magistrate, Kanpur Nagar, DM Office, Collectorate, Civil Lines
- (v) National Mission for Clean Ganga, through its Deputy Director General, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi – 110 002

4. Issue notice to the above respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing through e-filing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

5. List on 27.11.2024

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

September 03, 2024
Original Application No. 934/2024
AS..